

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 27.05.2021

MORNING SESSION	AFTERNOON SESSION
1. OS 64-2011	16.OS 14-2018
2. OS 342-2013	17.OS 338-2018
3. OS 106-2015	18.OS 42-2021
4. OS 186-2013	19.OS 92-2014
5. OS 308-2017	20.OS 88-2017
6. OS 316-2017	21.OS 32-2010
7. OS 40-2021	22.OS 50-2019
8.OS 378-2016	23.EX 2-2020
9.OS 20-2017	24.EX 17-2012
10.OS 234-2017	25.FDP 14-2012
11.OS 112-2012	26.FDP 7-2013
12.OS 298-2012	27.FDP 18-2017
13.OS 62-2013	28.CC 1651-2016
14.Cr. 165-2021	29.CC 1685-2014
15.CC.118-2021	30.CC 1540-2017

Hosakote  
Dated: -26.05.2021

Prl. Civil Judge & JMFC.,  
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **27.05.2021**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. OS 281/2009	16. CC 637/2018
2. OS 19/2012	17. CC 2181/2019
3. OS 227/2013	18. CC 2610/2019
4. OS 229/2014	19. CC 164/2021
5. OS 75/2018	20. CC 166/2021
6. OS 283/2019	21. CC 207/2021
7. OS 347/2019	22. CC 208/2021
8. OS 53/2021	23. CC 209/2021
9. OS 95/2021	24. CC 210/2021
10. Misc 25/2015	25. CC 211/2021
11. Ex 18/2017	26. CrI.Misc 214/2015
12. FDP 9/2016	27. CrI.Misc 205/2020
13. CC 212/2016	28. CrI.Misc 72/2021
14. CC 281/2017	29. CrI.Misc 107/2021
15. CC 343/2017	

Hosakote  
26.05.2021

Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.